

- (6) Statement No. VIII—Sixth Session, 1986.
[Placed in Library. See No. LT—4965/87]
- (7) Statement No. VI—Seventh Session, 1986.
[Placed in Library. See No. LT—4966/87]
- (8) Statement No. V—Eighth Session, 1987.
[Placed in Library. See No. LT—4967/87]
- (9) Statement No. I—Second Part of Eighth
Session, 1987.
[Placed in Library. See No. LT—4968/87]

Eighth Lok Sabha

12.05 hrs.

COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES

Twenty-ninth Report

[English]

SHRI RAM RATTAN RAM (Hajipur) :
I beg to present the Twenty-Ninth Report
(Hindi and English versions) of the Commit-
tee on the Welfare of Scheduled Castes and
Scheduled Tribes on the Ministry of Civil
Aviation—Reservations for, and employment
of, Scheduled Castes and Scheduled Tribes
in Air India.

[Translation]

SHRI V. TULSIRAM (Nagarkurnool) :
Mr. Speaker, Sir, I want to tell you some-
thing about Rajasthan.

MR. SPEAKER : There is no such thing.

(Interruptions)

SHRI V. TULSIRAM : I want to refer
to a matter of great distress.

(Interruptions)*

[English]

MR. SPEAKER : Not allowed. I am
not allowing him.

(Interruptions)*

MR. SPEAKER : Shri Mullappally
Ramachandran.

(Interruptions)

[Translation]

MR. SPEAKER : Rules are there and

these should take their own course. Govern-
ment is there and it should work. It is not
for you to do. It is for them to take action
against him.

(Interruptions)

SHRI V. TULSIRAM : Here the ques-
tion of the country is involved; directions
should be issued.

MR. SPEAKER : Then I will have to
get your entire Government dismissed. It is
for them to do.

SHRI V. TULSIRAM : Directions sho-
uld be given to them.

MR. SPEAKER : Directions are already
there. What for the laws have been made.

[English]

They are there to take action against law-
breaking and they must take action. So
simple it is. They are elected representatives
of the people.

[Translation]

SHRI V. TULSIRAM : I do agree, Sir.

[English]

MR. SPEAKER : Please do not waste
my time now.

[Translation]

I have already asked them in writing. I
had forwarded to them your letter the same
day. I do not take much time.

[English]

Matters under Rule 377.

Shri Mullappally Ramachandran.